

**CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
BANGALORE
REGIONAL BENCH, COURT NO. 3**

CUSTOMS APPEAL NO. 20623 OF 2021

MOHAMMED AYUB ISMAIL IKKERY

Appellant

Vs.

**THE COMMISSIONER OF CUSTOMS
COCHIN-CUS**

Respondent

Appearance:

Present for the Appellant :None

Present for the Respondent: Mr. K. Vishwanath, Suptd. (AR)

CORAM:

HON'BLE MR. R. BHAGYA DEVI, MEMBER (TECHNICAL)

Date of Hearing : **31/08/2023**

ORDER

None for the appellant. Case is adjourned. List in due course.

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**